

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 221 of 2016
AND
APPEAL NO. 222 OF 2016

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Savita Oil Technologies Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

Mr. Ravi Agarwal for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on
19.04.2017.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**